

**IN THE HIGH COURT OF JUDICATURE AT PATNA**  
**Civil Writ Jurisdiction Case No.5123 of 2022**

Sanjeev Kumar Mishra,

... .. Petitioner/s

Versus

The State of Bihar and Ors.

... .. Respondent/s

**Appearance :**

For the Petitioner/s : Mr. Sanjeev Kumar Mishra, Advocate

For the Respondent/s : Mr. Yogendra Prasad Sinha ( AAG 7 )

For Respondent Nos. 5&6 : Mr. Prasoon Sinha, Advocate

**CORAM: HONOURABLE THE CHIEF JUSTICE**  
**and**  
**HONOURABLE MR. JUSTICE S. KUMAR**

ORAL ORDER

(Per: HONOURABLE THE CHIEF JUSTICE)

**(The proceedings of the Court are being conducted by Hon'ble the Chief Justice/ Hon'ble Judges through Video Conferencing from their residential offices/residences. Also, the Advocates and the Staffs joined the proceedings through Video Conferencing from their residences/offices.)**

2      15-04-2022                      Shri Prasoon Sinha, learned counsel appears on behalf of respondent Nos. 5 and 6.

Let reply be positively filed by the respondents within a period of two weeks.

Rejoinder thereto, if any, be positively filed within a



period of one week thereafter.

List on 13<sup>th</sup> of May, 2022.

**(Sanjay Karol, CJ)**

**( S. Kumar, J)**

Ashwini/Sujit

U			
---	--	--	--

